

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/369/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT  
Barpeta, Assam.

Dated Guwahati the <sup>27<sup>th</sup></sup> January, 2022.

Sub: **Restricted holiday with station leave permission.**

Ref:- MACT(B)/121 dated 24.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 27.01.2022 along with station leave permission from the afternoon of 26.01.2022 till the morning of 28.01.2022**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the in-charge District and Sessions Judge, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/370-371/** dated 27-01-2022  
Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
2. The Project Manager, Gauhati High Court.

*S.P.*  
*27/1/22*  
**JT.REGISTRAR (VIGILANCE)**